

OFFICE OF THE DISTRICT JUDGE OF SOUTH 24-PARGANAS

Order No.164 -G Dated, Alipore, the 26th day of March, 2021

This has reference to this office Order No. 542-G dated 8th September, 2020 regarding the duties of the Sheristedar, District Judge's Court, Alipore, South 24-Paragnas.

Point No.13 of the said order relates to the Estimates file, which is hereby excluded from the *duties of the Sheristedar* and included in the '*duties and responsibilities*' of the District Nazir published by this office vide Order No. 548-G dated 14th September, 2020, for smooth functioning of the administration.

The Sheristedar is directed to dispense all files relating to the Estimates pertaining to the judgeship of South 24-Parganas to the Ld. Registrar, District Judge's Court, South 24-Parganas.

This order shall take immediate effect.


All concerned be informed accordingly.

Sd/-Chaitali Chatterjee Das
District Judge
South 24-Parganas

Memo No.2228 (6)-SDR Dated, Alipore, the 26th day of March, 2021

Copy forwarded for information and taking necessary steps to:

1. The Ld. Registrar, District Judge's Court, South 24-Parganas, Alipore.
2. The Assistant Registrar/Sheristedar/District Nazir/Head Clerk, District Judge's Court, Alipore.
3. The System Officer, District Judge's Court, Alipore for uploading this order in the District Website.


District Judge
South 24-Parganas